U.K. to make available the services of British technicians?

The Deputy Minister in the Ministry of Steel and Heavy Industries (Shri P. C. Sethi): (a) The actual production in the Heavy Electrical Equipment Factory, Bhopal during 1961-62 was Rs. 1.77 crores against the targetted output of Rs. 2:6 crores fixed by the Management. The main reasons for this shortfall in production were the delay in the receipt of imported raw materials and components and labour strike in the plant during February-March 1962. The pace of production during the current year has been showing a steady progress.

(b) Under Article XIV of the Technical Consultancy Agreement with M/s. Associated Electrical Industries Ltd., U.K., (copy already placed in Parliament), the Consultants are maintaining a Resident Consultants' Organisation at Bhopal under the control of one of their senior engineers, through whom technical services of their specialists are made available to the Management in the construction and operation of the factory and in the solution the of manufacturing problems that arise day-to-day in the various production processes.

## Heavy Electricals Plant, Bhopal

\*493. Shri K, L, More: Shri Subodh Hansda: Shri S. C. Samanta:

Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether at the Bhopal Heavy Electricals Plant the prices of imported components have gone up much more than originally provided for;

(b) if so, whether sufficient care was taken at the time of signing the original agreement that the collaborators would supply the components at reasonable price; and

(c) if not, whether the defects in the original agreement are going to be remedied now? The Deputy Minister in the Ministry of Seel and Heavy Industries (Shri P. C. Sethi): (a) Yes. Sir; the increase is, however, commensurate with the general increase in pricé levels on imported stores since 1956, when the original project report was submitted by the Consultants.

(b) and (c). Yes, Sir; it was ensured by incorporating a suitable provision in the consultancy agreement with M/s. Associated Electrical Industries Ltd., U.K.

Dr. P. N. Khan: It is stated in the statement that the shortfall in production was due to the delay in the receipt of imported raw materials and components. Who is responsible for this delay?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam): We placed orders for the import of those raw materials. There was some delay in getting the raw materials and the components from abroad.

Shri Suboth Hansda: On whom was this order placed? Is it a fact that the Associated Electrical Industries were also given this order? If so, has production in Bhopal Electricals suffered because of this delay and has any compensation been asked for that?

Shri C. Subramaniam: Associated Electricals were also one of the companies on whom orders were placed. There was some delay in the supply of components and the raw materials, but there is no provision to claim compensation on that basis.

Shri M. L. Dwivedi: The statement supplied by the hon. Minister says:--

"The main reasons for this shortfall in production were the delay in the receipt of imported raw materials and components...."

Further, the statement says:---

"The pace of production during the current year has been showing a steady progress." I want to know whether orders were placed sufficiently in time so that the materials could arrive at the time production started. Secondly, what precisely is meant by the statement that steady progress is being made?

Shri C. Subramaniam: The statement relates to 1961-62 with regard to the delay in the receipt of the raw materials and other components. Now we are in 1962-63. We have taken action to see that components and raw materials are received in time and production is picking up. We are hoping that it should be possible to have larger production during this year.

Shri S. M. Banerjee: May I know whether it is a fact that in the Heavy Electricals Limited certain items concerning defence are to be produced; if so, from when?

Shri C. Subramaniam: No. Sir; I do not think there is any item which has got to be produced for defence in this factory.

Shrimati Savitri Nigam: May I know whether one of the reasons for this shortfall in production is dissatisfaction among the workers as also the various labour strikes?

С. Subramaniam: 1 Shri have stated that there was a strike also which was also a cause for the shortfall in production. We are trying to remove the discontent among the labour, particularly during this emergency. I hope the labour unions will also co-operate fully with us. But lately I have received information that there has been some trouble among the labour unions. That is causing some difficulty. I hope the labour leaders will take notice of this.

श्री विभूति मिश्रः क्या सरकार ने कोई इन्सी योजना बनाली है कि इम का उत्पादन घटने न पाये ?

भी प्र० चं० सेठी: इस का उत्पादन बड़े, इस की पूरी कोशिंग की जा रही है। श्री कछवायः कारबानों में कर्मचारियों को जो काम करने में सुविधाएं मिलती हैं उन से क्या उन को मंतोष है?

ग्राम्यक्ष महोदयः वह तो जवाब ग्रा गयाः ।

Shri Daji: In regard to the delay, I want the hon. Minister to clarify one particular point. May I know whether when the original agreement was signed, a certain schedule was accepted, and if so, whether that schedule has been departed from by the corresponding company in England or whether there has been delay on our part in placing any orders in time?

Shri C. Subramaniam: We have placed orders in time but the receipts were delayed. Apart from that, these are very complicated items, and, therefore, there were some difficulties in attaining the targets of production with regard to certain materials which we are producing there.

## **Black-Marketing** in Cement

+ \*492. Shri S. C. Samanta: Shri B. K. Das: Shri Kapur Singh: Shri Yashpal Singh:

Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether it is a fact that cases of black-marketing in cement have gone up in recent days;

(b) how many cases have been detected up-till now;

(c) at what level this black-marketing is going on; and

(d) what kind of punishment has been awarded to those people who are involved in such deals?

The Deputy Minister in the Ministry of Steel and Heavy Industries (Shri P. C. Sethi): (a) to (d). No report regarding black-marketing in cement has been received in this